

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 01
CP No. (IB)- 30/95/JPR/2024
Under Section 95 of IBC, 2016

In the matter of:

Jumbo Finvest (India) Ltd.

... Petitioner/Creditor

Versus

Narendra Singh Laxman Singh

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prateek Kedawat, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner.

List the matter on 08.04.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

April 01, 2024